

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:188  
ANSWERED ON:27.03.2012  
FUNDING UNDER CRF AND NCCF  
Mandal Shri Mangani Lal;Rao Shri Konakalla Narayana

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the corpus of funds accrued to the Calamity Relief Fund (CRF) and the National Calamity Contingency Fund (NCCF) during each of the last three years and the current year;
- (b) the amount released to various States/UTs under CRF and NCCF during the said period, State-wise;
- (c) the amount requested for by the States, the amount recommended by the Central Inspection team and the actual amount released to the States for each natural calamity during the said period, State-wise;
- (d) whether there is wide variation in the amount released to the States in respect of the calamities; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 188 FOR 27.3.2012.

(a) The information is as below:-

i) Calamity Relief Fund (CRF) now designated as State Disaster Response Fund (SDRF)

(Rs. in crore)

2008-09 2009-10 2010-11 2011-12

3220.48 3791.87 4337.63 4023.79

Note:- This is the Central Governments contribution and does not include States' contributions.

ii) National Calamity Contingency Fund (NCCF) now designated as National Disaster Response Fund (NDRF)

(Rs. in crore)

2008-09 2009-10 2010-11 2011-12

1800.00 3160.00 3900.01 3998.00

(b) Details of funds released to States from the CRF (SDRF) and NCCF (NDRF) during the period 2008-09 to 2011-12 (till date) are at Annexure-I.

(c) Details showing the amount requested by the States, the amount recommended by the Central Team and the actual amount released to the States by the Government of India for natural calamities during 2008-09 to 2011-12 are at Annexure-II (flood/landslide, cyclone, cloudburst, earthquake) and Annexure - III (drought).

(d) to (e) Fund requirement for immediate relief only are to be met from the SDRF and NDRF. Memoranda received from the State Government invariably includes requirement for funds for long-term and permanent reconstruction activities, specifically those relating to infrastructure. Assistance for these items is not admissible from SDRF/ NDRF and the funds for these have to be sought separately through Additional Central Assistance, Special Plan Assistance, etc. Hence, there is a variation between the amounts demanded and

the amounts released to the States.